

ITEM NO.56

COURT NO.15

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8121/2024

(Arising out of impugned final judgment and order dated 22-01-2024 in CWJC No. 16657/2023 passed by the High Court Of Judicature At Patna)

ASHOK KUMAR CHOUDHARY & ORS.

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(In view of order dated 16.05.2024, the matter shall retain its position.

IA No. 82448/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 82451/2024 - EXEMPTION FROM FILING O.T.)

Date : 08-07-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Rajesh Singh Chauhan, AOR
Mr. Raja Choudhary, Adv.
Mr. Sandeep Bhardwaj, Adv.
Mr. Jatin Bhardwaj, Adv.
Mr. Kumar Sourav, Adv.

For Respondent(s) Mr. Manish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Post along with CA No. 4880 of 2017.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)